

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1531

ANSWERED ON:04.03.2011

PROPOSALS UNDER RAJIV GANDHIGRAMEEN VIDYUTIKARAN YOJANA

Mani Shri Jose K.;Verma Shri Sajjan Singh

**Will the Minister of POWER be pleased to state:**

(a) whether the proposals under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) relating to most backward/scheduled castes/scheduled tribes dominated areas received from various States Governments including Madhya Pradesh are pending with the Union Government for approval;

(b) if so, the details thereof and the time by which these proposals are likely to be approved;

(c) whether various State Governments including Kerala have sent any revised Detailed Project Reports (DPRs) for electrification of villages under RGGVY;

(d) if so, the details thereof, State-wise; and

(e) the action taken by the Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER ( SHRI K.C. VENUGOPAL )

(a) to (e) : Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 573 projects including that of Madhya Pradesh and Kerala including areas of most backward/scheduled castes/scheduled tribes also have been sanctioned under 10th and 11th Plan. The State-wise details of projects sanctioned under RGGVY is at Annex-I. 32 projects which are of high cost compared to benchmark cost have not been sanctioned in first instance and have been identified for consideration in Phase-II of RGGVY. The details of these 32 projects, state-wise, is at Annex-II. However, this Ministry has requested the Planning Commission for permission to sanction additional projects including these 32 projects amounting to Rs.6000/- Crore in the 11th Plan itself. The approval of Planning Commission is yet to be received.